

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
38, MG Marg Civil Lines, Old Red Building, Allahabad-211001
Regional Branch, Allahabad

Dated: 19/09/2017

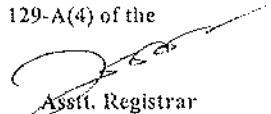
To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. A/71085/2017-SM[BR] dated 15/09/2017

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 129-A(4) of the Customs Act, 1962.


 Asstt. Registrar

Application	Appel	Name and Address of Appellant
1 C/MISC/70188/2017	C/52721/2015	Tinna Rubber & Infrastructure Ltd Tinna House, No.6, Sultanpur Mandi Road, New Mehrauli NEW DELHI NEW DELHI 110030
		Name and Address of Respondent
2		C.C. & C.E. & S.T.-Noida C-56/42...SECTOR 62, NOIDA, UTTAR PRADESH-201307

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Copy To

3 Advocate(s) / Consultant(s):

V. Lakshmi Kumaran, ALD
 3/1A/3 OPP AUTO SALES, Above the
 Office Of Blue Dart/DHL Courier,
 COLVIN ROAD, LOHIA MARG
 ALLAHABAD-211001

4 Bar Association, CESTAT, Allahabad

5 Director Publications, Customs, Excise. I.P. Estate, Delhi

6 M/s Centax Publications Pvt. Ltd., 1512-B, Bhishm Pitamah Marg, New Delhi-3

7 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaithyaram Street, T. Nagar, Chennai-17

8 Taxmann Allied Service Pvt. Ltd., 59/32, New Rohtak Road, New Delhi-110005

9 LAWCRUX Advisors Pvt. Ltd., LAW House, 1-8, Sector-10, Faridabad 121003 (Haryana)

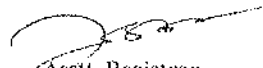
10 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070

11 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad - 38

12 The ICFAI society, 52, Nagarjuna Hill, Punjagutta Hyderabad.-500082

13 M/S Knowledge Processing Pvt. Ltd.(taxmanagementindia.com), FF-19, 1st Floor, Cross River Mall, CBD Ground, Near Karkardooma Court, Delhi-110032

14 C.D.R. 15 Office Copy 16 Guard File


 Asstt. Registrar

**IN THE CUSTOMS, EXCISE & SERVICE TAX
APPELLATE TRIBUNAL
Old Red Building, 38 M.G. Marg, Civil Lines,
Allahabad – 211 001**

COURT NO. II

DATE OF HEARING : 15/09/2017.

DATE OF DECISION : 15/09/2017.

**Customs Misc. Application No. 70188 of 2017 in Appeal No.
52721 of 2015 (SM)**

[Arising out of the Order-in-Appeal No. NOI/CUSTOMS/000/APPL/
02/2015-16 Dated 15/04/2015 passed by The Commissioner
(Appeals – II), Customs, Central Excise & Service Tax, Noida.]

M/s Tinna Rubber & Infrastructre Ltd.

Appellant

Versus

CCE & ST, Noida

Respondent

Appearance

Ms. Natasha Sarkar, Advocate – for the Appellant.

Shri P.K. Dubey, Authorized Representative (DR) – for the
Respondent.

CORAM: Hon'ble Shri Ashok Jindal, Member (Judicial)

Final Order No. 71085/2017 Dated : 15/09/2017



Per. Ashok Jindal :-

Today when the matter was called, the learned Counsel for the appellant submits that he want to withdraw the appeal in the light of the order passed by Hon'ble High Court of Delhi in civil writ petition No. 1268/2015 dated 03/05/2017. Therefore, appeal

Ashok Jindal

filed by the appellant is dismissed as withdrawn. The miscellaneous application is also disposed of in the above terms.

(Dictated and pronounced in open court.)

Sd/-

(Ashok Jindal)

PK

Member(Judicial)

प्रमाणित प्रति/Certified True Copy-

28/09/17
राष्ट्रपति पंजीकृत/Assit. Registrar
पीमाशुल्क, उत्पादशुल्क एवं सेवा कर
अपील अधिकारी(C.E.S.T.A.T.)
38, एम.जी.मार्ग, इलाहाबाद-211001
38, M. G. MARG, ALLAHABAD-211001